

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:7382  
ANSWERED ON:22.05.2012  
SUPPORT TO SPORTSPERSONS  
Bajwa Shri Partap Singh

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether any special recognition is given to sportspersons who brought laurels to the country;
- (b) if so, the details thereof;
- (c) whether the Government has taken cognizance of the plight of sportspersons forced to sell their medals and personal sport equipment to meet their requirements;
- (d) if so, the details thereof and the reaction of the Government thereto alongwith the names of such sportspersons;
- (e) whether the Government proposes/ is considering to extend adequate monetary support to such sportspersons so that such incidents to do not take place in future; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) & (b): For recognizing the achievements of the sportspersons and for providing financial incentives to the sportspersons who win medals in international sports events, the Ministry of Youth Affairs and Sports is implementing the following schemes:

- i) Scheme of National sports Awards namely Rajiv Gandhi Khel Ratna, Arjuna Awards, Dhyanchand Awards and Dronacharya Awards
- ii) Scheme of Special Awards to medal winners in international sports events and their coaches
- iii) Scheme of Pension to meritorious sportspersons

(c) & (d): Whenever the instances of such plight of sportspersons have come to the notice of the Government, requisite financial assistance has been provided to such sportspersons. Names of sportspersons who have given financial assistance during last three years are given in Annexe.

(e) & (f): The Ministry of Youth Affairs and Sports is implementing the Scheme of National Welfare Fund for Sportspersons, under which lump sum ex-gratia financial assistance is provided to outstanding sportspersons of yesteryears, who brought laurels to the country, but are now living in indigent circumstances. Under the Scheme, the assistance is provided for the following:

- (i) Assistance to sportspersons living in indigent circumstances
- (ii) Assistance for injuries sustained during training for and participation in international competition.
- (iii) Assistance to families of outstanding sportspersons living in indigent circumstances
- (iv) Assistance for medical treatment
- (v) Assistance to sports promoters such as referees, coaches and umpires, who were eminent, but are not well off and are in indigent circumstances.